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Title: Election of two members from Lok Sabha to sever as a Members of the Tobacco Board.

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION AND MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRIES (SHRI C.R. CHAUDHARY): On behalf of Shri Suresh Prabhu, I beg to move the following:-

“That in pursuance of clause (b) of sub-section (4) of section (4) of the Tobacco Board Act, 1975 read with Rule 4 of the Tobacco Board Rules 1976, the Members of this House do proceed to elect, in such manner, as the Speaker may direct, two Members from amongst themselves to serve as Members of the Tobacco Board, subject to the other provisions of the said Act and Rules made thereunder.”

HON. SPEAKER: The question is:

“That in pursuance of clause (b) of sub-section (4) of section (4) of the Tobacco Board Act, 1975 read with Rule 4 of the Tobacco Board Rules 1976, the Members of this House do proceed to elect, in such manner, as the Speaker may direct, two Members from amongst themselves to serve as Members of the Tobacco Board, subject to the other provisions of the said Act and Rules made thereunder.”

*The motion was adopted.*

